

Annexure - 4														
List of Operational creditors (other than Workmen and Employees and Government Dues)														
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														
S.No.	Name of Claimant	Details of Claim Received		Details of Claim Admitted						(Amount in Rs)				
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claims under Verification	Amount of Claim Not Admitted	Remark
1	Agarwal Coal Resources LLP	9-Sep-24	1,169,322	1,026,814	Unsecured	N/A	N/A	N/A	N/A	-	-	142,508		Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
2	Ashirwad Enterprises	12/9/2024	6,813,563	-	Unsecured	N/A	N/A	N/A	N/A	-	-	6,813,563		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
3	Balharat Printing	24/12/2024	200,000	64,604	Unsecured	N/A	N/A	N/A	N/A	-	-	135,396		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
4	Bhavesb Vinodrai Bhimani	7/1/2025	143,868	143,868	Unsecured	N/A	N/A	N/A	N/A	-	-	-		
5	Bombay Integrated Security (India) Limited	11-Sep-24	889,184	826,235	Unsecured	N/A	N/A	N/A	N/A	-	-	62,949		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
6	Boiler Contractor Vitthal Vadkar	23/9/2024	760,000	381,138	Unsecured	N/A	N/A	N/A	N/A	-	-	378,862		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
7	Britacel Silicones Limited	19/9/2024	14,605,281	-	Unsecured	N/A	N/A	N/A	N/A	-	-	14,605,281		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
8	Corpora Consultants Private Limited	9-Sep-24	7,574,948	2,682,071	Unsecured	N/A	N/A	N/A	N/A	-	-	4,892,877		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
9	Crosfield Textile Chemicals (I) Pvt. Ltd.	19/9/2024	101,952	-	Unsecured	N/A	N/A	N/A	N/A	-	-	101,952		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
10	Daga Infrotech		-	-	Unsecured	N/A	N/A	N/A	N/A	-	-	-		Claim form not submitted
11	Deshmukh Gas Agency	11-Sep-24	176,517	162,530	Unsecured	N/A	N/A	N/A	N/A	-	-	13,987		Claim admitted as per records of Corporate Debtor.
12	Dial Logistics Private Limited	17/9/2024	69,983	-	Unsecured	N/A	N/A	N/A	N/A	-	-	69,983		Claim admitted as per records of Corporate Debtor. As per books of accounts, the claimant has to pay Rs. 2,59,817/-.
13	Groyvo Private Limited	12/9/2024	70,574,871	-	Unsecured	Yes	N/A	N/A	N/A	70,574,871	-	-		No amount is outstanding as per books of accounts of the Corporate Debtor. However, the claimant has initiated the proceedings before NCLT against the suspended directors, as personal guarantor towards the payable by CD
14	ICICI													No claim form submitted
15	Nanjibhai & Company	24/9/2024	9,776,365	9,705,510	Unsecured	N/A	N/A	N/A	N/A	-	-	70,855		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
16	Om Logistics Limited	17/9/2024	3,415,435	3,415,435	Unsecured	N/A	N/A	N/A	N/A	-	-	-		
17	Power Airline Express	16/9/2024	191,679	159,421	Unsecured	N/A	N/A	N/A	N/A	-	-	32,258		Claim admitted as per records of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
18	Rachna Resources	25/12/2024	236,575	-	Unsecured	N/A	N/A	N/A	N/A	236,575	-	-		No amount is outstanding as per books of accounts of the Corporate Debtor. However, the claimant has initiated the proceedings before MSME Council for recovery
19	SEM Facilities Labour Contractor (Proprietor: Sachin Eknath Mahalle)	9-Sep-24	4,996,102	171,320	Unsecured	N/A	N/A	N/A	N/A	-	-	4,824,782		Claim admitted as per records of Corporate Debtor.
20	SF Dyes	11-Sep-24	10,260,422	-	Unsecured	N/A	N/A	N/A	N/A	-	-	10,260,422		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
21	Shree Radhey Govind	15/10/2024	68,088	51,541	Unsecured	N/A	N/A	N/A	N/A	-	-	16,547		Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
22	Shree Ram Tradebiz (India) LLP	11-Sep-24	618,503	-	Unsecured	N/A	N/A	N/A	N/A	618,503	-	-		Claimant has filed a suit under CPC for recovery. Order copy not received
23	Stellar Dyes	11/9/2024	1,200,337	-	Unsecured	N/A	N/A	N/A	N/A	-	-	1,200,337		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.
24	Stovec Industries Limited	25/9/2024	416,144	223,727	Unsecured	N/A	N/A	N/A	N/A	-	-	192,417		Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
25	Thaker Brothers	24/9/2024	12,463,931	11,961,756	Unsecured	N/A	N/A	N/A	N/A	-	-	502,175		Claim admitted as per records of Corporate Debtor.
26	Tilakraj Indterpal	26/9/2024	2,984,500		Unsecured	N/A	N/A	N/A	N/A	-	-	2,984,500		No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, Supporting documents are sought from the claimant to substantiate their claim.

27	Venkatesh Mineral Corporation	18/10/2024	1,690,268	1,087,098	Unsecured	N/A	N/A	No	N/A	-	-	603,170		Interest component is under verification. Clarification sought from claimant on interest calculation.
<b>Total</b>			<b>121,695,645</b>	<b>32,063,068</b>						<b>71,429,949</b>	<b>-</b>	<b>47,904,821</b>		

Note 1: THE CREDITORS ARE HEREBY INFORMED THAT:

In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.  
The Resolution Professional and his team has diligently verified the claims as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.